

(b) The Prevention of Adulteration of food, Drugs and Cosmetics (West Bengal Amendment) Bill, *inter alia*, provided that.

(1) the punishment for adulteration of food, drug or cosmetic, would be imprisonment for life, unless for adequate and special reasons the court awards a lower sentence

(2) When an article of food or drug is seized from a person in the reasonable belief that it is adulterated, the burden of proving that it is not adulterated shall be on that person

(3) Such offences would be cognizable and non-bailable

(c) The Bill was assented to by the President on 21-4-74

नेपा मिलों के पूंजीगत ढांचे में परिवर्तन

9505. श्री फलचन्द्र वर्मा : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि

(क) क्या मध्य प्रदेश स्थित नेपा पेपर मिल्स के पूंजीगत ढांचे में परिवर्तन करने सम्बन्धी कोई प्रस्ताव सरकार के विचाराधीन है, और

(ख) यदि हा, तो प्रस्तावित परिवर्तन किए जाने के कारण क्या हैं ?

औद्योगिक विकास मंत्रालय में उप-मंत्री (श्री जियाउर्र हमान अंतारी) : (क) जी, हा ।

प्रस्ताव सरकारी उपक्रमों की समिति 1972-73 की 27वीं रिपोर्ट में उल्लिखित सिफारिशों के अन्तर्गत है ।

(ख) पत्री ढांचे के प्रस्तावित पुनर्गठन में, ऊंची व्याज दर की अदायगियों में जिसका अख्तियारी कामज की लागत पर प्रभाव पड़ता है । कम्पनी को गहन प्राप्त होगी ।

Unearthing of arms and ammunitions in U.P., Punjab and Bihar

9506 SHRI NIHAR LASKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether latest unearthing of arms and ammunition found in the various States like U.P., Punjab and Bihar shows that these arms and ammunitions are supplied by the foreign countries,

(b) if so, whether in certain cases the army experts have found this;

(c) whether the arms are also stolen from the factories where arms and ammunitions are manufactured, and

(d) whether the Ministry has directed for strict vigilance in these factories and if so, to what extent?;

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) to (d) Information on the subject is being collected from the State Governments and will be laid on the table of the House on receipt

Production Unit asked to Switch over to Coal

9507 SHRI DEVINDER SINGH GARCHA Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) the total number of production units in the country which have been asked to switch over to coal and assured of regular supply in the face of oil fuel scarcity in the country; and

(b) whether the response or reaction of the industry in this context is not very encouraging?